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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, Smti. Suchandra Bhattacharjee,
District & Sessions Judge
Karimganj

Dated Guwahati, the _____ December, 2021.

Sub:- Permission to avail the benefit of Leave Travel Concession.

Ref:- Your letter No. JKD/2021/4851 dated 29.11.2021

Madam,

With reference to the above, I am directed to inform you that you have been accorded permission to avail LTC for the block period of 2018-2021 w.e.f. 23.12.2021 to 02.01.2022 along with your husband Shri Biswarup Bhattacharjee and minor son Shri Siddhartha Bhattacharjee to visit Goa and nearby places, by the shortest possible route, as per existing rules.

Yours faithfully,

self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03.2020/6287-6289 /A, dated- 01/12/21

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

[Signature]
REGISTRAR (VIGILANCE)

[Initials]